

ITEM NO.10

Court 5 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).755/2021

MOHAMMAD VASEEM

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.79186/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Kuriakose Varghese, Adv.
Mr. V. Shyamohan, Adv
Mr. Surya Prakash, Adv
Ms. Sradhaxna Mudrika, Adv.
M/S. Kmnp Law, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the
Petitioner seeks permission to withdraw this petition

Permission granted.

The writ Petition is accordingly, dismissed
as withdrawn.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master